

**HIGH COURT OF SIKKIM
GANGTOK**

Ref.No.....9...../HCS

Dated.....10/08/2018

C I R C U L A R

It is hereby brought to the notice of all concerned that if a higher forum has stayed any matters pending before the Ld. Subordinate Courts, it is incumbent upon the concerned Court to check the status of the matter on the website of the higher forum. Necessary steps are to be initiated if stay has been vacated, without awaiting the formal order to ensure delivery of speedy justice to litigants.

By order,

Sd/-

REGISTRAR GENERAL

7689-718

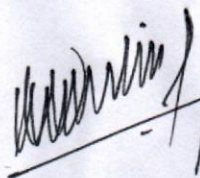
Memo No...../Confdl/HCS/

Dated: 10/08/2018

Copy to:-

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Sikkim.
2. The Private Secretary to Hon'ble Judge, High Court of Sikkim.
3. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
4. The District & Sessions Judge (North) at Mangan.
5. The District & Sessions Judge (East) at Gangtok.
6. The District & Sessions Judge (South) at Namchi.
7. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
8. The District & Sessions Judge (West) at Gyalshing.
9. The District & Sessions Judge (Spl. Div- I)I/C at Gangtok.
10. The District & Sessions Judge (Spl. Div- II) at Gangtok.
11. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
12. The Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan.
13. The Chief Judicial Magistrate -cum- Civil Judge (East) I/C at Gangtok.
14. The Chief Judicial Magistrate -cum- Civil Judge (West) at Gyalshing.
15. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
16. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
17. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
18. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division, South Sikkim (I/C).
19. The Civil Judge-cum- Judicial Magistrate, Yangang Sub-Division, South Sikkim (I/C).

20. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub -Division, East Sikkim (I/C).
21. The Civil Judge-cum-Judicial Magistrate, Rongli Sub -Division, East Sikkim (I/C).
22. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
23. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
24. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
25. P.A to the Registrar General ,High Court of Sikkim.
26. P.A to the Registrar, High Court of Sikkim.
27. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
28. Guard file &
29. File.


10.08.2018
REGISTRAR